

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(T) No. 319 of 2021**

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NG Gadhiya, Godda. --- --- Appellant

Versus

The State of Jharkhand & Ors. -- --- Respondents

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**CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh**  
**The Hon'ble Mrs. Justice Anubha Rawat Choudhary**  
Through Video Conferencing

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For the Appellant :  
For the Respondents :

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**07/19.04.2021** A request for adjournment has been made by learned counsel for the State through email circulated yesterday.

Let the matter appear in the week of 10<sup>th</sup> May 2021.

*(Aparesh Kumar Singh, J.)*

*(Anubha Rawat Choudhary, J.)*

*Shamim/*